## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/53/2016

NAME OF THE PETITIONER(S)

: V.P. Abdul Kareem

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Private Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PREETHI. S. ARASU
for RAPAGUPAL & RAGHUNATHAN
ALVOCATIO

R1,2+3

heat Lt

2. K. GOWTHAM KUMPR

COUNSEL FOR PETITIONER KLIKK **ORDER** 

Shri K Gowtham Kumar, counsel for petitioner and Ms Preethi S Arasu, counsel for R1, R2 & R3 present and prayed time for filing sur rejoinder. Time enlarged at request with a direction to the counsel to file the sur rejoinder in advance by providing a copy of the same to the other side. The matter is posted for final hearing. Put up on <u>05.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharie Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)